

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 624 of 2020**

**IN THE MATTER OF:**

**Om Prakash Agrawal**

**Liquidator-S. Kumars Nationwide Ltd.**

**...Appellant**

**Versus**

**Chief Commissioner of Income Tax**

**(TDS) & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Anil Goel, PCA and Mr. Kanishk Khetan, Advocate**

**For Respondent: None**

**ORDER**  
**(Virtual Mode)**

**29.07.2020** Heard Mr. Anil Goel, Practising Chartered Accountant on behalf of the Appellant.

Let Notice be issued on Respondents by Speed-Post returnable by four weeks' time. Requisites along with process fee, if not filed, be filed by 31.07.2020. If the Appellant provides the e-mail addresses of the Respondents, Let Notice be also issued through e-mail.

The Registry is directed to List the matter on **27<sup>th</sup> August, 2020**.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**